

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave Petition (C) No./2017
(Diary No(s). 24489/2017)

(Arising out of impugned final judgment and order dated 08-09-2016 in CMWP No. 36477/2016 passed by the High Court Of Judicature At Allahabad)

RAJESHWAR KUMAR RAKESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.83981/2017-CONDONATION OF DELAY IN FILING and IA No.83980/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.83982/2017-EXEMPTION FROM FILING O.T.)

Date : 11-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)

Mr. Rajesh Sharma, Adv.
Mr. Rajeev Kr. Gupta, Adv.
Ms. Nidhi Singh Dubey, Adv.
Ms. Shalu Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Leave granted.

Tag with C.A. Nos. 9165-9172/2010.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER